OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI ORDER

The following postings and transfers are made with immediate effect, in official exigency:

#	Name	From	То
1	Sh. Rajul Kumar Singh, SJA, EC: 63516957	Reader in the court of Ms. Isra Zaidi, Ld. JMFC-04, North-East, KKD Courts, Delhi	Branch Incharge, Administration Branch-I, II & III, North-East, KKD Courts, Delhi
2	Ms. Anita Kanwar, SJA, EC:92227923	Branch Incharge, Administration Branch, North-East, KKD Courts, Delhi	Reader in the court of Ms. Isra Zaidi, Ld. JMFC-04, North-East, KKD Courts, Delhi

Note:

- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.
- (2) The additional work which was being dealt by the predecessor official shall be dealt by the tranferee official.
- (3) The above mentioned officials who are transferred shall be <u>STAND RELIEVED</u> from their respective postings <u>with the directions to join immediately without fail</u>, at their transferee station forthwith.

(4) Sh. Rajul Kumar Singh, SJA is further directed to look after the work as Personal Secretary (PS) to the undersigned in addition to the above work, till further orders/directions

(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge,

NE District, KKD Courts, Delhi

No. 9359 - 92-10 NUV / P&T/Admin/NE/KKD/2025

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-I, II & III Office of The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

3. The Administrative Officer (Judl.), North-East District, Karkardooma Courts, Delhi.

4. The AAO, North-East District, Karkardooma Courts, Delhi.

5. The Officers/officials concerned.

6. Dealing Officials, Personal File/Leave Section/ACR Cell/Vigilance Branch/Litigation Branch, Tis Hazari Courts, Delhi.

7. Leave Section, North-East District, Karkardooma Courts, Delhi.

- _8. The Website Committee, Tis Hazari, Courts, Delhi and Karkardooma Courts, Delhi.
- Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS.
- R&I Branch, North-East District, Karkardooma Courts, Delhi for uploading the same on LAYERS.

11. PS to the undersigned.

Principal District & Sessions Judge, NE District, KKD Courts, Delhi